

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.Nos. 33 of 2014 & 293 of 2013

Dated : 18th December, 2015

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

A. No. 33 of 2014

Impex Ferro Tech Ltd. Appellant(s)

Versus

Central Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Lal Yashoverdhan
Mr. S.K. Sarkar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan &
Ms. Shubham Arya
Mr. K.S. Dhingra for R-1

A.No.293 of 2013

Bhaskar Shrachi Alloys Ltd. Appellant(s)

Versus

Central Electricity Regulatory
Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. Rajiv Yadav
Mr. Lal Yashoverdhan
Mr. S.K. Sarkar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Anushree Bardhan &
Ms. Shubham Arya
Mr. K.S. Dhingra for R-1

ORDER

Appeal Nos. 33 of 2014 & 293 of 2013 have arisen from the same common order dated 9th July, 2013.

Post these Appeals for arguments on **8th February, 2016**.

This order is being passed because despite listing this batch of Appeals repeatedly, the parties are unable to conclude their respective arguments. In this way this batch of Appeals is being segregated.

(T. Munikrishnaiah)
Technical Member
rkt

(Justice Surendra Kumar)
Judicial Member